

South African Government to see that the justice is done to the Namibian people. But in the international situation that is prevalent in the world these are some of the steps which can be taken. But in consultation with that Government if some other steps can be evolved for enforcing the Resolution of the Security Council it can be seen. But these are the things which are being done now.

SHRI PRIYA RANJAN DAS MUNSI : I would like to know from the hon. Minister, in view of the fact that there are a number of countries in the world which are not even recognising the very existence of Namibia's struggle, whether he will take the initiative, through our Foreign Office and their offices abroad, to get into touch with mass organisations to mobilise them to defend the struggle for independence by SWAPO and also to persuade them or bring pressure on other Governments in this regard ?

SHRI SHIVRAJ V. PATIL : As I have already stated the fact that we have given full recognition goes to show how keen we are in this respect to do what is necessary and to see that this can and should be done. Whether we should take steps asking other Governments to recognise, is a suggestion for acceptance but all other aspects can be seen and we can take action.

MR. SPEAKER : Dr. K. G. Adiyodi.

Expansion of Bird Sanctuaries, Snake Parks and Crocodile Farms

*861. **DR. K. G. ADIYODI :** Will the

PRIME MINISTER be pleased to state :

(a) whether bird sanctuaries, snake parks and crocodile farms need to be expanded;

(b) if so, details thereof; and

(c) the steps taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) to (c). In accordance with the provisions of the wildlife (protection) Act, 1972, the establishment and management of National Parks and Sanctuaries is the direct responsibility of the State Governments, except where any State Government leases or otherwise transfers an area for this purpose to the Union Government.

Thirty sanctuaries and National Parks have already been established for birds by the concerned State Governments. A statement of these is laid on the Table of the House. Expansion and strengthening of the existing network of sanctuaries and national parks in the country has been suggested to all the State Governments.

Apart from some zoological parks which have collections of snakes and crocodiles, on separate snake parks of crocodile farms have been established by any of the State Governments and the question of their expansion does not arise.

Statement

S. No.	Name	State/Union Territory
1	2	3
1.	Nagarjuna Sagar Srisailam Sanctuary	Andhra Pradesh
2.	Kolleru Sanctuary	Andhra Pradesh
3.	Neelapattu Sanctuary	Andhra Pradesh
4.	Pulicat Sanctuary	Andhra Pradesh
5.	Narcondum Sanctuary N.A.	Andaman and Nicobar Islands
6.	North Reef Sanctuary N.A.	Andaman and Nicobar Islands
7.	Topchanchi Sanctuary	Bihar
8.	Sukhna Sanctuary	Chandigarh

1	2	3
9.	Nalasarovar Sanctuary	Gujarat
10.	Khijadiya Sanctuary	Gujarat
11.	Ratanmahal Sanctuary	Gujarat
12.	Sultanpur Sanctuary	Haryana
13.	Gobind Sagar Sanctuary	Himachal Pradesh
14.	Ghataprabha Sanctuary	Karnataka
15.	Ranganthitto Sanctuary	Karnataka
16.	Adichuncha Nagiri Peacock Sanctuary	Karnataka
17.	Idukki Sanctuary	Kerala
18.	Thattakadu Sanctuary	Kerala
19.	Gandhisagar Sanctuary	Madhya Pradesh
20.	Karera Great Indian Bustard Sanctuary	Madhya Pradesh
21.	Ghatigaon Great Indian Bustard Sanctuary	Madhya Pradesh
22.	Karnala Sanctuay	Maharashtra
23.	Great Indian Bustard Sanctuary	Maharashtra
24.	Keoladeo National Park	Rajasthan
25.	Jawahar Sagar Sanctuary	Rajasthan
26.	Vedanthagal Sanctuary	Tamil Nadu
27.	Kraikili Sanctuary	Tamil Nadu
28.	Pulicat Sanctuary	Tamil Nadu
29.	Point Calimere Sanctuary	Tamil Nadu
30.	Kiebul Lamjao National Park	Manipur

DR. K. G. ADIYODI : In the answer given to parts (a) to (c) it is stated that "no separate snake parks or crocodile farms have been established by any of the State Governments." In Kerala there is a crocodile park under the Forest Department established by the Government and also one snake park is also there.

I would like to know whether the population of the Nilgiri TAR—which in Malayalam is called Varayad—the world population of which is only less than one hundred and what the steps the Government proposes to take to prevent the extinction of that species. The Nilgiri tart is available only in Kerala and in Nilgiris or Tamil Nadu. The total population of this species is less than one hundred.

SHRI VIR SEN : Sir, I do not know about the particular species which the hon. Member is mentioned. But whatever it is my submission is that there is a society which has been formed which in managing the Madras Snake Park and there is another in Cannanore district in Kerala in Parassinkadavu.

DR. K. G. ADIYODI : The total population of this Nilgiri Tart in the world is only less than one hundred. Is there any proposal to prevent the extinction of that species ?

SHRI VIR SEN : The guidelines have been sent to the State Governments for establishing new parks and it is for the State Governments to propose them.

SHRI SURESH KURUP : There is a well organised snake park in Pappinissery in Cannanore District in Kerala. They also give treatment for snake bites through ayurveda and allopathy systems. The former Prime Minister took a very keen interest in this. Because of her interest the TCMR people had visited the Institute which is organising this park, some time back. Now they are planning to develop a research centre there. Their application is already before the Government for grants. I would like to know whether the Government would provide sufficient grants to them so that this can be developed as a research centre?

SHRI VIR SEN : Such projects are to be undertaken by the State Governments. If the State Government makes a request for grants, that will be looked into.

SHRI SURESH KURUP : But that is a private institution.

[Translation]

SHRI RAM SINGH YADAV : Mr. Speaker, Sir, in Rajasthan, there is a bird, "Go dawan" which is on the verge of extinction and illegal hunting is done of this bird. I would request the hon. Minister that either the hunting of this species of bird should be banned or some bird sanctuary should be established. Will any scheme to this effect be prepared? Except Rajasthan, this bird is not found anywhere in the country.

SHRI VIR SEN : Such scheme are already in vogue. The suggestion of the hon. Member will be considered.

[English]

SHRI ANAND GAJAPATHI RAJU : In Vishakhapatnam we have a very big park, but no attention has been given to develop it. It has remained under-developed for the last ten years. Will the hon. Minister kindly take some interest in this park and develop it so that not only various species of animals but also snakes and crocodiles can be preserved?

SHRI VIR SEN : The hon. Member has made some suggestions. We will send these suggestion to the State Government so that they can take action on this.

[Translation]

SHRI RAM NAGINA MISHRA : Mr. Speaker, Sir, I want to ask a question regarding snakes.

MR. SPEAKER : You want to ask a question regarding snakes or you are connected with snakes?

SHRI RAM NAGINA MISHRA : Mr. Speaker, Sir, I belong to Bihar where thousands of people die due to snake-bite. The park which is being developed will be used for keeping snakes but a comparative study should be made to find out which of the two schemes will be more beneficial that of preparing drugs from snake-poison or the other one of killing them.

MR. SPEAKER : Keeping a balance will be more beneficial. It is the imbalance which lands to difficulty.

[English]

Filling up of Posts in IAS/IFS/IPS and other Central Services

*866. **PROF. MADHU DANDAVATE :** Will the PRIME MINISTER be pleased to state :

(a) whether UPSC conducts examinations for selection of qualified candidates for filling up various posts in Group A and Group B in IAS, IFS, IPS and other Central Services;

(b) if so, whether many posts in Group A services have remained unfilled;

(c) if so, the number of such unfilled vacancies from 1982 to 1985;

(d) steps being taken to fill up these vacancies; and

(e) whether classification of concerned services into Groups A and B is being abolished?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : (a) to (e). A statement is laid on the Table of the House.